

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt.Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .

V/s.

M/s. Crocus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Ranjana Roy			
2.	Ms. Namdha Sen			
3.	Mr. Abhay Pratap Singh			
4.	Ms. Sushil Kapoor			

} Adv.
Por Respondent.

5.	Sarwar Biza Adv			
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6.	Mr. Vinendra Ganda Sec. Adv.			
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7.	Talwar Hussain Khan Adv			
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} Petitioners Jilly

Order

For orders see order in CP 27(ND)/2015